## GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

# LOK SABHA UNSTARRED QUESTION NO. 2252 TO BE ANSWERED ON THE 20<sup>TH</sup> DECEMBER, 2022

#### PROMOTING MICRO IRRIGATION SCHEMES

#### 2252. SHRI SHANMUGA SUNDARAM K.:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has taken any steps to promote micro irrigation schemes and if so, the details thereof;
- (b) the quantum of funds allocated, disbursed and utilised for the same during the last five years, State-wise; and
- (c) if not, the reasons therefor?

#### **ANSWER**

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (c): The Department of Agriculture & Farmers Welfare is implementing Per Drop More Crop (PDMC) scheme from the year 2015-16 in the Country which focuses on enhancing water use efficiency at farm level through Micro Irrigation namely Drip and Sprinkler Irrigation systems. State-wise quantum of Central Assistance released and utilised under the scheme during the last five years is given at Annexure- I.

Besides, a Micro Irrigation Fund (MIF) with corpus of Rs. 5000 crore was created with National Bank for Agriculture and Rural Development (NABARD) during 2018-19 to facilitate the States in mobilising resources for expanding coverage of micro irrigation. States can avail loan from the MIF for taking up special and innovative projects for expanding coverage of Micro Irrigation and also for incentivising micro irrigation beyond the provisions available under PDMC scheme to encourage farmers. The Government of India provides interest subvention of 3% on the loan availed by the States which is met from PDMC Scheme. Loan amount disbursed to various States so far under MIF is given at Annexure- II.

### Central Assistance released and utilised under PDMC during the last five years (2017-18 to 2021-22)

Rs. in Crore

S. No.	State	Central Assistance released	Utilisation reported by States
1	Andhra Pradesh	1769.00	1769.00
2	Bihar	62.01	59.46
3	Chhattisgarh	175.54	171.94
4	Goa	1.70	1.70
5	Gujarat	1198.29	1131.82
6	Haryana	213.82	140.08
7	Himachal Pradesh	100.75	74.39
8	Jharkhand	129.97	123.57
9	Jammu & Kashmir	47.80	47.80
10	Karnataka	2067.03	1951.08
11	Kerala	34.00	23.50
12	Madhya Pradesh	509.56	471.90
13	Maharashtra	1547.50	1547.50
14	Odisha	162.99	156.91
15	Punjab	9.00	7.24
16	Rajasthan	650.98	612.91
17	Tamil Nadu	1763.54	1705.87
18	Telangana	379.00	344.65
19	Uttara.	182.20	182.20
20	Uttar Pradesh	592.88	355.28
21	West Bengal	152.00	102.61
22	Arunachal Pradesh	103.80	103.80
23	Assam	106.00	88.23
24	Manipur	175.00	165.57
25	Meghalaya	30.30	15.06
26	Mizoram	126.10	93.10
27	Nagaland	184.80	184.80
28	Sikkim	167.99	164.61
29	Tripura	49.95	48.87
30	Andaman & Nicobar	0.50	0.50
31	Ladakh	2.40	0.00
	Grand Total	12696.42	11845.95

### Loan amount disbursed under MIF

S.No.	State	Amount (Rs. in Crore)
1	Andhra Pradesh	616.13
2	Tamil Nadu	1119.41
3	Haryana	46.33
4	Gujarat	374.04
5	Punjab	18.09
	Total	2174.00

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